NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P. No.09/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Mr. Sandeep Anand V/s. M/s. Saga Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956

and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Adv Shrey Sancheti, Del Advocate for Putiku

Adv Poonam utakan pelitionens

ilb Wabal Law offices

Adv. Harsh Moorjani Advocates for Jam

1/b Jayakar l Partners Respondent Nos 1 to 4 and 10

Adm. Sachin Kudalkar ilb. Mys. Madekar & Co. Advocates bor Respondent Mus

Advocate Sonali Aggarwal

Advocates for Respondent Nos. 6,728 \$.

Amendment Application filed, riply t Lypinders
to be filed by the respondents t matter

to be histed for hearing of Amendment

Appliations. When Ifon Don't for

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<u>ORDER</u>

T.C.P. No. 09/397-398/CLB/MB/MAH/2015

- The Learned Representatives of both the sides are present.
- 2. Amendment Application filed, Reply to rejoinder to be filed by the Respondents and Petitioner.
- Matter to be listed for hearing on Amendment Application.
- 4. Adjourned to **17.01.2018.**

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 24.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

Aah